

(b) The tribal population and the rehabilitated population in different Blocks are as follows:—

Blocks	Tribal population	Rehabilitation population	
		DPs	Tribals
<i>Malkangiri Zone</i> (Blocks: Malkangiri, Korukonda, Podia, Kalimela)	1,35,843	49,182	6,678
<i>Umerkote Zone</i> (Blocks: Umerkote, Raigarh, Dabugaon, Johrigaon, Jeypore)	2,58,000	25,896	4,941

(c) In Dandakaranya Project, developmental activities have been undertaken as composite programmes benefiting displaced persons as well as the local tribal population. These include irrigation, roads, medical and educational facilities, etc. Besides, direct financial assistance is given to the families of displaced persons as well as tribals settled on the land reclaimed by the Project. The total expenditure incurred by the Project since inception upto 31st March 1979 is Rs. 115.36 crores, out of which Rs. 24.29 crores are computed to have been spent on tribal welfare. This amount includes Rs. 96.41 lakhs incurred on providing settlement assistance to tribal families and Rs. 213.09 lakhs on reclamation of land for tribal families.

Electricity Workers in the Country

9000. SHRI RAMAVATAR SHASTRI: Will the Minister of ENERGY be pleased to state:

(a) state-wise number of electricity workers;

(b) whether it is a fact that All India Federation of Electricity Employees has sent him a 6-point charter of demands on behalf of electricity workers;

(c) whether it is also a fact that under the leadership of the said Federation electricity workers of the country as a whole staged a demonstration before Parliament on 17th April in support of their demands;

(d) if so, the details of their demands; and

(e) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A statement showing the number of electricity workers in the various State Electricity Boards, to the extent available, as on 31st March 1980 is enclosed.

(b) No, Sir.

(c) No, Sir.

(d) and (e). In view of 'c' above the question does not arise.

Statement

Manpower engaged in State Electricity Boards and other important undertaking as on 31-3-1980 as reported by Boards/Undertakings

Name of Electy. Board/ Undertaking	Regular						Non-regular				Total
	1	2	3	4	5	6	7	8	9	10	
	Manage- rial and Higher Execu- tives	Techni- & Scien- tific Officers	Technical Super- visory Staff	Techni- cians & operation Staff	Non- Technical Regular (1 to 5)	Total Regular (1 to 5)	Technical Trainees & App- rentices	Work Charge Staff	Casual	Total Non- Regular (7 to 9)	Regular & Non- Regular (6+10)
<i>Northern Region</i>											
Punjab	7	1496	36572	*	9143	47218	..	19220	N.A.	19220	66438
Rajasthan	9	986	23149	*	13916	38060	10350	..	12091	22441	60501
<i>Western Region</i>											
Madhya Pradesh	15	2133	3340	28758	16393	51115	1105	2978	37418	41501	92616
Maharashtra	23	4779	8869	53200	16409	83280	Data Not Available			83280(A)	
<i>Southern Region</i>											
Andhra Pradesh	16	1110	3931	32331	9674	47062	732	3924	1089	5754	52807
<i>Important Licenses</i>											
G.E.S.C.	6	240	1565	8298	1505	11614	344	37	122	503	12117
B.E.S.T.	1	53	312	1585	894	2845	68	700	Nil	768	3613
TATAS	4	204	676	1407	432	2733	216	278	N.A.	494	3217

*Included under Technical Supervisory Staff Category.

(A) Data Pertains to Regular Employees only.

No data in respect of other Electricity Boards is available yet.